

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 20th day of *August, 2019*.

HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

In

Original Application Number. 330/01074/2016.

Arvind KumarApplicant.

VE R S U S

Union of India and Another.Respondents

Advocate for the applicant :Shri Sudhir Kumar (absent)
Advocate for the Respondents : Shri Santosh Kumar Rai

O R D E R

List revised. None is present for the applicant. Shri P.K. Dubey, brief holder of Shri Santosh Kumar Rai, learned counsel for the respondents is present.

2. On the previous date i.e. 11.07.2019, neither the applicant nor his counsel was present. Today also no one is present to press this OA even in the revised call. Thus, it appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for want of prosecution.

**(JUSTICE BHARAT BHUSHAN)
MEMBER- J.**

Anand...